

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO: - 17423 - JK (LD) of 2025**

**DATED:- 20 - 11 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

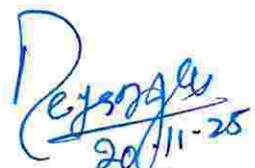
Secretary to Government

Dated: - 20.11.2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



**Annexure to the Government Order No:- 17423 - JK(LD) of 2025 dated 20.11.2025.**

S.No	Case No.	Title of case	OIC
1	WP(C) 539/2022	Sarat Chander Dubey V. NHA I & ors,	Er. Tilak Raj Sharma XEN ID -II Jammu
2	WP (C) No. 1651/2023	Rajesh Kumar Vs UT of J&K & Others	Er. Tilak Raj Sharma XEN ID -II Jammu
3	WP(C) No. 152/2024	Madhav Enterprises.	Er. Tilak Raj Sharma XEN ID -II Jammu
4	SWP No. 2875/2013	Parveen Kumar V/s State of J&K and Others	Er. Tilak Raj Sharma XEN ID -II Jammu
5	WP(C) No. 1949/2024	Rajeev Kumar V/s UT of J&K and Others	Er. Tilak Raj Sharma XEN ID -II Jammu
6	WP(C)1418/2020	Shifali Bagal	Er. Tilak Raj Sharma XEN ID -II Jammu
7	WP (C) 459/2025	Kuldeep Singh V/s UT of J&K and Others	Er. Tilak Raj Sharma XEN ID -II Jammu
8	CPOWP 180/2018 in OWP 683/2018	Deep Raj v/s State & others	Er. Tilak Raj Sharma XEN ID -II Jammu
9	CCP(S) 397/2024 in OWP 1008/2018	Sudesh Gupta v/s State & others	Er. Tilak Raj Sharma XEN ID -II Jammu
10	CCP (S) 440/2024 in WP(C) 717/2023	Nehal Singh Manhas V/s State of J&K & Ors	Er. Tilak Raj Sharma XEN ID -II Jammu
11	WP(C) 985/2021 CCP(S) 71/2023	Madhav Enterprises	Er. Tilak Raj Sharma XEN ID -II Jammu
12	CCP (S) 45/2025 WP(C) 2154/2024	Ravi Kumar V/s State of J&K & Ors	Er. Tilak Raj Sharma XEN ID -II Jammu
13	CCP(S) 683/2019 in OWP 312/2012	Ravi Kumar V/s State of J&K & Ors	Er. Tilak Raj Sharma XEN ID -II Jammu
14	CPOWP 31/2019 in OWP 1839/2018	Jatinder Singh Choudhary v/s State & others	Er. Tilak Raj Sharma XEN ID -II Jammu
15	CCP(S) No. 284/2025 in WPC No. 204/2025.	Bharat Bhushan Khajuria V/S UT of J&K and Ors	Er. Tilak Raj Sharma XEN ID -II Jammu
16	T.A. No. 580/2022 SWP No. 1462/2017	Varun Slathia V/s State of J&K and Others	Er. Tilak Raj Sharma XEN ID -II Jammu
17	C.P No. 385/2024 O.A/1863/2021 CAT Jammu	Varun Slathia V/s State of J&K and Others	Er. Tilak Raj Sharma XEN ID -II Jammu
18	LPA No. 245/2024.	UT of J&K V/S Raja Ram	Er. Tilak Raj Sharma XEN ID -II Jammu
19	LPA No. Fresh/2025	UT of J&K Vs T.R.G. Industries Pvt Ltd	Er. Tilak Raj Sharma XEN ID -II Jammu
20	AA No. 03/2003	State of J&K and Others Vs T.R.G. Industries Pvt. Ltd Limited	Er. Tilak Raj Sharma XEN ID -II Jammu
21	(CNR No. JKJM020026922022) File No. 95/2022 (Commercial Court Jammu)	T.R.G. Industries Pvt Ltd Vs UT of J&K and Others	Er. Tilak Raj Sharma XEN ID -II Jammu
22	WP (C) No.	Rajinder Singh Vs UT of	Er. Tilak Raj Sharma XEN

*Resonance Jm*

	Fresh/2025	J&K and Others	ID -II Jammu
23	LPA No. 28/2023	Shaleen Kabra Principal Commissioner Secretary to Govt. Jal Shakti and others V/S Deep Raj	Er. Tilak Raj Sharma XEN ID -II Jammu
24	File No. 236/2025	Ab Rashid Muqem VS State of J&K and ors	Mehraj-ud-din Rather, Executive Engineer, Irrigation Division Ompora Budgam
25	WP(C) 3062/2025	Davinder Singh Vs UT of J&K and others	Er. Tilak Raj, Executive Engineer, Flood Control Division, Jammu
26	WP(C) 3060/2025	Surjeet Singh Manhas Vs UT of J&K and others	Er. Tilak Raj, Executive Engineer, Flood Control Division, Jammu
27	WP(C)3063/2025	Surjeet Singh Manhas Vs UT of J&K and others	Er. Tilak Raj, Executive Engineer, Flood Control Division, Jammu
28	O.A 1746 of 2025	Ghulam Nabi and Ors. V/s UT of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
29	O.A 1739 of 2025	Guddi Devi V/s UT of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
30	O.A 1704 of 2025	Bachan Singh and Ors. V/s UT of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
31	Arbitration Case	Ravisun Electricals, V/s Executive Engineer Jal Shakti PHE Division Akhnoor	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor

*Teysraje Jm*